

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

42.

CP/65(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.08.2023**

NAME OF THE PARTIES:

Arrel Herald Furtado

Vs.

Registrar of Companies Mumbai

SECTION: 441 OF THE COMPANIES ACT, 2013.

ORDER

1. Adv. Keta Chheda i/b Chirag Shah & Associates, Ld. Counsel for the Petitioner present. None present for the Respondent.
2. RoC is directed to file report within four weeks.
3. List this matter for further consideration on **29.08.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)